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Title : Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2010 (Amendment of the Schedule).

श्री हंसराज गं. अहीर : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि संशोधन (अनुसूचित जातियाँ) आदेश 1950 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted

श्री हंसराज गं. अहीर : उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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